

**COVID-19 URGENT**

**GOVERNMENT OF ASSAM  
HEALTH & FAMILY WELFARE DEPARTMENT  
DISPUR ::: GUWAHATI – 6**

**No: HLA 269/2020/2**

**Dated the 21<sup>st</sup> March, 2020**

**From: The Commissioner & Secretary to Government of Assam,  
Health and Family Welfare Department  
& State Nodal Officer for COVID -19**

**To: The Deputy Commissioners of all Districts/  
Principal Secretaries of Autonomous Districts, Assam.**

**Subject: Stamping of suspected persons to be kept under home Quarantine for  
COVID-19.**

Sir,

Govt. of Assam has taken various steps to prevent COVID-19 outbreak in Assam including enforcing home quarantine of suspected persons under relevant sections of the Assam COVID Regulations 2020. I am directed to inform you that Govt has decided to stamp on the backside of the left hand of the suspected people who are to be kept under home quarantine for prevention of COVID-19, with indelible ink for easy identification. The format for stamping is attached at annexure 1. The Deputy Commissioner / Principal Secretary of Autonomous District Council areas are therefore directed to take the following actions:

1. Prepare and provide necessary stamps in the style given above along with sufficient indelible ink and stamp pads to the medical teams deployed in all airports, railway stations, bus stands and community screening under the jurisdiction.
2. To notify the officers who are empowered to give the Stamping and maintain a list of such officers with information to the Government of Assam.
3. To ensure that such authorized officer shall be **only a medical officer or an executive magistrate specifically authorized** to do the same.
4. Such officer, after thorough screening only shall stamp the person if found to be absolutely required so.
5. It must be ensured that no indiscriminate stamping is done.
6. The authorized officer shall maintain a list of such stamped persons along with the date until which they have to remain under home quarantine and inform DSO IDSP for regular monitoring.
7. The date to be stamped is 14 days from the date of stamping.
8. The DSO IDSP shall regularly monitor such persons and report to the State IDSP on daily basis.

These instructions should be made effective not later than 23<sup>rd</sup> March, 2020. The action taken in this regard must be intimated to the undersigned within two days.

Enclosed: Annexure 1.

Yours faithfully,



(Anurag Goel, IAS)

Commissioner & Secretary to Govt. of Assam,  
Health & Family Welfare Dept. &  
State Nodal Officer, Corona Virus Outbreak Prevention.

No.: HLA 269/2020/2

Dated: 21<sup>st</sup> March, 2020

Copy to:

1. Chief Secretary to Govt. of Assam, for kind information.
2. Director General of Police, Assam, for kind information.
3. Principal Secretary to Govt. of Assam, Health & Family Welfare Dept. for kind information.
4. The Mission Director, National Health Mission, Assam, Christianbasti, Ghy-05 for information and necessary action.
5. The State Surveillance Officer, IDSP for necessary action and followed up with all DSO, IDSP.
6. All Superintendents of Police for information and necessary assistance.
7. Director, Information and Public Relations for Wide Publicity.
8. PS. to Hon'ble Chief Minister for kind appraisal of Hon'ble Chief Minister.
9. PS. to Hon'ble Minister, Health & Family Welfare, Assam, for kind appraisal of Hon'ble Minister.



Commissioner & Secretary to Govt. of Assam,  
Health & Family Welfare Dept &  
State Nodal Officer, Corona Virus Outbreak Prevention.

Annexure-1

**PROUD TO PROTECT  
ASSAM  
HOME  
QUARANTINED  
TILL**

**20 MAR 2020**